

- (iii) Promotion from Draftsman Members of the Engg. Department, Union Territory of Chandigarh. 5%
- (iv) Promotion from Members of the Union Territory/Sectional Officers of Engg. Department and Draftsman Members of the Draftsman and Tracers Service, possessing AMIE Qualification 10%

2. Recruitment of Sub-Divisional Engineers in the Electrical Wing of the Engineering Department is made as under:

By Direct Recruitment	57% ^{a4} (i)
(ii) By Promotion	43%
(a) Non-Diploma Holder	12%
(b) Diploma Holder	10%
(c) Drawing Establishment	3%
(d) AMIE (during service)	9%
(e) AMIE (at the time of joining service)	9%

3. As per policy of the Government, reservation for Scheduled Castes for direct recruitment and promotion is as under:

(i) In Direct Recruitment	14%
(ii) In Promotion	15%

[Translation]

Reservation For Backward Classes

1398. DR. RAMESH CHAND TOMAR:
SHRI DEVI BUX SINGH:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government are aware of the fact that the reservation benefits meant for the backward classes are being swallowed mostly by the children of the senior backward class officers;

(b) if so, the reasons therefor;

(c) whether the Government are formulating any scheme to provide employment to the needy persons of the backward classes;

(d) if so, the details thereof; and

(e) the number of persons belonging to backward classes appointed after implementation of Mandal Commission Report?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANKGKA BALU): (a) and (b). The Other Backward Classes are provided 27% reservation in Civil Posts and Services under the Government of India with effect from 8.9.93 subject to the exclusion of socially advanced persons/sections known as "Creamy Layer".

The exclusion principle of "Creamy Layer" will apply to those candidates whose parents or parent are/is Class-I officers or either of the parents become Class-I Officer before the age of 40; or where both parents are Class-II officers.

The children of Senior Officers (Class-I officers or both parents are Class-II Officers) are thus excluded from the benefit of reservation. The Government is not aware of any instance where reservation benefits have been utilised by the Children of Senior Backward class Officers.

(c) & (d). The Government has set up the National Backward Classes Finance and Development Corporation on 10th January, 1992 with the main object of providing financial assistance to Backward Classes to enable them to set up self employment ventures. Only those persons from the OBCs are eligible for receiving financial assistance from the NBCFDC whose family income from all source is below double the poverty line income as defined by the Planning Commission from time to time.

(e) No centralised data is available regarding the number of persons belonging to Backward Classes appointed after implementation reservation.

LPG Agencies

1399. SHRI LALIT ORAON: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have received some proposals from the Government of Bihar for opening additional new LPG agencies in every district headquarters of the State;

(b) if so, the details thereof; and

(c) the time by which those proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). No such proposal has been received from the Government of Bihar. Under the existing policy of the Government of India, LPG facility is extended to Distt. Hqrs. as also towns having a population of 20,000 and above in a phased manner.

Changes in Lucknow DD Programmes

1400. SHRI SURENDRA PAL PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Lucknow Doordarshan Kendra has recently brought some changes in its programmes to make the programmes more effective;